

**GOVERNMENT OF INDIA  
LABOUR AND EMPLOYMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4258

ANSWERED ON:06.12.2010

AROGYA NIDHI FUND

Kumar Shri Vishwa Mohan;Pandey Shri Ravindra Kumar

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether various Labour Welfare Boards, including the Construction Workers` Welfare Board in Delhi, have been set up in the country aimed to provide relief to labourers of different categories;
- (b) if so, whether the labourers of other categories except the construction workers have been covered/are proposed to be covered under the said scheme and whether the registration of several workers under the scheme has also been done;
- (c) the total number of workers registered under the said scheme during the last one year and the current year; and
- (d) the State-wise number of the workers benefited with the said 'Arogya Nidhi Fund' during the said period and the details of the amount spent thereon?

**Answer**

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT(SHRI HARISH RAWAT)

- (a): Various Labour Welfare Boards including Building and Other Construction Workers Welfare Boards in the States have been set up for providing relief and welfare to the labourers.
- (b) to (d): The Government provides financial assistance to patients living below poverty line suffering from major life threatening diseases to receive medical treatment in Government hospitals all over the country under the Rashtriya Arogya Nidhi Scheme. The financial assistance to such patients is provided in the form of 'One-time grant' which is released to the Medical Superintendent of the hospital in which treatment is received. During the year 2009-10, total amount of Rs.428.06 lakh was spent to provide benefits to 216 workers under the scheme. The figure of number of beneficiaries for the current year is yet to be received.